

(d) whether the driver of the engine was under alcoholic influence?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) One person received grievous and 42 others received minor injuries.

(c) A Statutory enquiry into the accident has been held by the Government Inspector of Railways, Bangalore.

(d) The Government have no such information.

KANDLA PORT

*275. SHRI DAHYABHAI V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a foreign steamer "Georgious" carrying 19,500 tons of wheat, was grounded at the entrance to the Kandla Port on or about the 19th March, 1959;

(b) if so, whether the entire Port was blocked because of this; and

(c) if the answer to part (b) above be in the affirmative how long it took to clear the entrance to the Port and what steps Government have taken to prevent such occurrences in future?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) Yes, Sir. The Greek ship "Georgious" was grounded on the southern fringe of the entrance channel to Kandla Port on the 18th March, 1959.

(b) and (c). No, Sir. The port was not at all blocked. The accident occurred as a result of an error of judgement on the part of the pilot.

BOMBAY PORT TRUST

*276. SHRI DAHYABHAI V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have invited suggestions from the Trustees

of the Bombay Port Trust in respect of development of the Port during the Third Five Year Plan period; and

(b) whether it is a fact that the number of elected representatives on the Board of the Bombay Port Trust, particularly from Commercial interests, has been reduced during the last decade; if so, why?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) Yes, Sir.

(b) No, Sir. The total number of elected representatives has not been reduced during the last decade, but recently the number of elected seats allotted to different bodies was redistributed with a view to give better representation to shipping interests.

गांव भेवड़, जिला गया (बिहार) में
पोस्ट आफिस का खोला जाना

*२७७. श्री कामता सिंह: क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गांव भेवड़, थाना जहानाबाद, जिला गया (बिहार) में कोई पोस्ट आफिस नहीं है; और

(ख) यदि हां, तो क्या सरकार इस बजार गांव में शीघ्र पोस्ट आफिस खोलने के सम्बन्ध में कोई कार्यवाही कर रही है ?

†[OPENING OF A POST OFFICE AT VILLAGE BHEVAD, DISTRICT GAYA (BIHAR)]

*277. SHRI KAMTA SINGH: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether there is no post office at village Bhevad, Thana Jahanabad, District Gaya (Bihar); and

(b) if so, whether Government are taking any steps for the early opening of a post office at this bazar village?]

†[] English translation.

परिवहन तथा संचार मंत्री (श्री एस० के० पाटिल) : (क) भेवड में कोई डाकघर नहीं है ।

(ख) यह मामला विचार में है ।

†[THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) There is no post office at Bhevad.

(b) The matter is under consideration.]

INCIDENCE OF SAVINGS IN RURAL AREAS COVERED BY DEVELOPMENT BLOCKS

*278. SHRI MAHESWAR NAIK: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) whether the proposal to conduct a survey of the incidence of savings in rural areas covered by the development blocks has been put through; and

(b) if so, in which of the States and blocks and with what results?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI S. D. MISRA): (a) No, Sir.

(b) Does not arise.

CENTRAL AID FOR REPAIRING IRRIGATION SOURCES DAMAGED DUE TO FLOOD IN ANDHRA PRADESH

*279. SHRI V. VENKATARAMANA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what was the special financial aid asked for by the Government of Andhra Pradesh from the Central Government for repairing the irrigation sources damaged in Visakhapatnam and Srikakulam Districts during the floods of October, 1958;

(b) what other requests for aid were received from the Government of Andhra Pradesh in this regard; and

†[] English translation.

(c) what amounts have been sanctioned by the Government of India?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN):

(a) to (c). The Financial assistance is given on the basis of actual expenditure. As the Andhra Pradesh Government have not yet furnished the required information, no assistance has so far been given to them.

A statement showing the estimated expenditure on the repair of damages caused by flood and the central assistance asked for is laid on the Table of the Sabha.

STATEMENT

Estimated Expenditure under various heads in the districts of Visakhapatnam and Srikakulam.

	Visakhapatnam	Srikakulam
	Rs.	Rs.
1. Amount involved for giving relief to persons for rehabilitation.	2,00,000	1,50,000
2. Minor Irrigation sources.	6,50,000	11,67,995
3. Major Irrigation Sources.	16,57,000	11,81,000
4. State Highways Roads.	1,17,000	2,85,000
5. Bridges.	—	7,05,000
6. National Highways Roads.	1,09,000	69,100
7. District Board Roads.	2,39,000	—

NOTE.—Financial assistance from the Central Government was asked for at the rate of 50% in respect of items 1 to 6 and 37½% in respect of item 7 according to the policy laid down for sharing the expenditure on gratuitous relief.

ESTABLISHMENT OF A DIVISIONAL HEAD-QUARTER AT WALT AIR

*280. SHRI V. VENKATARAMANA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal under Government's consideration to